

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

5

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 02.08.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/183/2019
NAME OF THE PETITIONER(S) : PATNY SYSTEMS (P) LTD
NAME OF THE RESPONDENT(S) : ETA ENGINEERING PVT LTD
UNDER SECTION : SEC 9 RULE 6 OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) LILLY FRANCE
K & P

@ O. S



2) Akshay Bhatnagar

Account for
operational credit



ORDER

Both the sides are present. It has been submitted that all dues have been cleared by the Corporate Debtor and prayed to withdraw the Petition. The prayer is allowed. Therefore, the Application is **dismissed as withdrawn**.


(ANIL KUMAR B)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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